

Through FAX

(J.H.C. Sch. 1-7)

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From:
Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand
Ranchi

File No. XXII(5)/2/2016-17/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

Sri Nikesh Kumar Sinha,
Central Project Coordinator, High Court of Jharkhand, Ranchi.

Sub: - Regarding nomination for attending the meeting of “the Chairpersons of the Computer Committee of the High Court” at New Delhi proposed to be held on 18th & 19th February, 2017.

Sir,

With reference to the subject noted above, I am directed to inform you that the Court has been pleased to nominate you for attending the meeting of “the Chairpersons of the Computer Committee of the High Court” at New Delhi proposed to be held on 18th & 19th February, 2017.

Accordingly, you are accorded necessary permission for attending the aforesaid meeting.

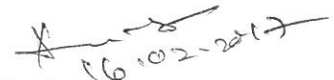
This is for your information and needful.

Yours faithfully,
Sd/- A.K. Choudhary
Registrar General

Memo No. 787 / Apptt.

Ranchi dated the 17.2.17

Copy forwarded to the Secretary to Hon'ble Mr. Justice Madan B. Lokur, Judge, Supreme Court of India, 4, Akbar Road, New Delhi – 110001 / the Director, Judicial Academy Jharkhand / the C.P.C., e-Courts Project, J.H.C., Ranchi for getting uploaded the letter on this Court's website / D.R. (Protocol) I/c, J.H.C., Ranchi / A.R.-cum-C.O., J.H.C., Ranchi / Section Officers, Protocol and Accounts General Section, J.H.C., Ranchi for information and needful.


16.02.2017
Registrar General